

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.422/2015
OA No.743/2015
MA No.615/2015
CP No.337/2015

New Delhi this the 15th September, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Ganesh Chandra Joshi (TGT Hindi),
Ex. Id.-2013484806.
S/o Sh. Dhara Dutt Joshi,
Age about 29 years,
R/o – C-266/11, Bhajanpura,
Delhi-110053.
2. Deepti Singh (PGT Home Science),
Ex.Id. – 2013036234,
D/o Harveer Singh,
Age about 36 years,
R/o K-4/19, Street No.5,
West Ghonda, Shahdara, Delhi-110053.
3. Amit Kumar (TGT Hindi),
Ex. Id.-2013233542,
S/o Jagbir Singh,
Age about 28 years,
R/o Village Panchlok Post Loni
Ghaziabad-201102.
4. Seema Rani (TGT Hindi)
Ex. Id-2013227447,
D/o Satbir Singh,
Age about 28 years,
R/o V.P.O – Julani. Distt-Jind-126102.
5. Babita Devi (TGT Sanskrit),
Ex. Id-2013283710,
D/o Ram Rattan Sharma,
Age about 37 years
R/o 306/4, Ashok Mohalla,
Nangloi, Delhi-110041.

6. Pratibha Bhardwaj (PGT Hindi),
Ex. Id -2013041395,
D/o Hotilal Sharma,
Age about 34 years,
R/o H. No.18A, Gali No.26A,
Molar Band Extension, Badarpur,
New Delhi-110044.

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7. Dhawan Kumar (TGT Natural Science),
Ex.Id-2013243506,
S/o Sh. Kashiram,
Age 28 years, R/o A-306, Part-I,
Gali No.3, Pusta-1, Sonia Vihar,
Delhi-110094.

8. Km. Deepti (TGT Natural Science),
Ex. Id-2013321837,
D/o Sh. Ram Vinod,
Age about 34 years,
R/o Plot No.391, H.No.UG1,
Sector-5, Vaishali, Gzd(UP).

9. Ajay Kumar Shukla (TGT Hindi),
Ex. Id-23011009252,
Age about 27 years,
S/o Ganesh Dutta Shukla,
R/o Vill-Mahadevri, Post-Bhadawal,
Distt- Basti (UP).

10. Alpna Upadhyay (TGT Natural Science),
Ex. Id-2013217855,
Age about 39 years,
D/o Raghuvnsh,
R/o D-20, Kaushmbai GBAD-201010.

11. Mamta (TGT Sanskrit),
Ex. Id. 2013228170,
Age about 39 years,
D/o Karan Singh Parashar,
W/o Vijay Kumar Sharma
R/o F-719, SGM Nagar, Near Sec-21D,
Distt. Faridabad. (Haryana).

...Petitioners

(By Advocate: Shri R.K.Sharma)

Versus

Govt. of NCT of Delhi, through

1. The Chief Secretary,
5th Level, Delhi Secretary,
I.P. Estate, New Delhi-02.
2. The Secretary of Education
G.N.C.T.D., Old Secretariat, Delhi.

(3)

3. Director of Education
GNCT of Delhi,
Old Secretariat, Delhi. ...Respondents

(By Advocate: Shri Anmol Pandita for Shri Vijay Pandita)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioners seeks permission to withdraw this Contempt Petitioner as presently filed, as the respondents have since obeyed the orders of this Tribunal, and given appointment to the petitioners. Therefore, the Contempt Petition is closed. Notices issued earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/